

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A. No.667 of 1995

(7)

Dated New Delhi, this 7th day of March, 1996.

**HON'BLE MR JUSTICE P.K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)**

K. N. Kapoor
S/o Shri A. N. Kapoor
R/o 8/354, Rajinder Nagar
Sector 3, Sahibabad
Dist. GHAZIABAD (U.P.). ... Applicant
By Advocate: Shri S. K. Sawhney

versus

1. Union of India, through
General Manager
Northern Railway
Baroda House
NEW DELHI.
2. Financial Advisor & Accounts Officer
Northern Railway
Baroda House
NEW DELHI.
3. Senior Divisional Accounts Officer
Northern Railway
State Entry Road
NEW DELHI. ... Respondents

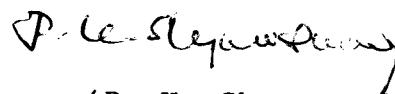
By Advocate: Shri P. S. Mahendru

O R D E R (Oral)

Mr Justice P. K. Shyamsundar

The learned counsel for the applicant states that he does not wish to press this application and, accordingly the application is dismissed as not pressed. No costs.


(K. Muthukumar)
Member (A)


(P. K. Shyamsundar)
Acting Chairman

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